

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

V.

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
1.	E/51225/2017	FO/58426/2017	20/12/2017	08/01/2018
2.	E/347/2008	FO/58433/2017	20/12/2017	08/01/2018
3.	E/633/2011	FO/58434/2017	20/12/2017	08/01/2018
4-6.	E/54216/2015 & E/54387-54388/2015 IN E/M/50703/2017	FO/58451-58453/2017	20/12/2017	08/01/2018
7.	E/51213/2017	FO/58464/2017	21/12/2017	08/01/2018
8.	E/50862/2017	FO/58465/2017	21/12/2017	08/01/2018
9.	E/51909/2016	FO/58466/2017	21/12/2017	08/01/2018
10.	E/51275/2015	FO/58468/2017	21/12/2017	08/01/2018
11.	E/1904/2003	FO/58478/2017	21/12/2017	08/01/2018
12.	E/58475/2013	FO/58479/2017	21/12/2017	08/01/2018
13.	E/56901/2013	FO/58480/2017	21/12/2017	08/01/2018
14.	E/3822/2003	FO/58481/2017	21/12/2017	08/01/2018
15.	E/51258/2017	FO/58482/2017	21/12/2017	08/01/2018
16.	E/6173/2004	FO/58504/2017	21/12/2017	08/01/2018
MISC ORDER				
1-7.	E/M/50875-50881/2017 IN E/50576-50581/2014 E/51933/2014	MO/50792-50798/2017	21/12/2017	08/01/2018
8-9.	E/COD/51027/2017 IN E/CO/51026/2017 IN E/51303/2017	MO/50799-50800/2017	21/12/2017	08/01/2018
FINAL ORDER				
FROM 08.01.2018 TO 12.01.2018				
CESTAT, NEW DELHI-110066				
EXCISE APPEAL BRANCH				
WEEKLY STATEMENT FOR DESPATCH OF ORDER				
Asstt. Registrar Excise Branch-DB				